

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu

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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:-3415-JK (LD ) of 2024**

**DATED:- 15 - 03 - 2024**

Sanction is hereby accorded to the appointment of Officer's of Agriculture Production & Farmers Welfare Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-  
(Achal Sethi)  
Secretary to Government

No:-LAW-OIC/3/2024

Dated:- 15 - 03 - 2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, J&K High Court, Jammu/Srinagar.
5. Principal Secretary to Government, Agriculture Production & Farmers Welfare Department
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

*Am*

*Reyaz Ali Bhat*  
15.03.24

Annexure to the Government Order No.3415-JK(LD) of 2024 dated 15.03.2024

S.No.	Title	Case No.	OIC
01	Basher Ahmad wani V/s Vikas Sharma (Director Horticulture P&M)	CP-195/2023 in O.A 736/2023 (Suspension)	<b>Manzoor Ahmad Mir (Deputy Director Central)</b>
02	Mrs. Naheed Jabeen VS Mr. Arun Kumar Mehta	CPSW-374/2017	<b>Manzoor Ahmad Mir (Deputy Director Central)</b>
03	Director Horticulture (P&M) & Anr. VS Nazima Tabasum	Civil Appeal 60/2023CNR No. JKSG020024192023	<b>Mrs. Naheed Jabeen (Deputy Director Kashmir) GM KFF</b>
04	Manzoor Ahmad Bhat VS Commissioner Secretary Agriculture & Ors.		<b>Mr. Ajeet Singh (AMO Pulwama)</b>
05	Ali Mohammad Dar & Khursheed Ahmad Mir VS Director horticulture P&M and Ors.		<b>Mr. Bilal Ahmad Lone (Area marketing Officer)</b>
06	M/S Bahu Cold Storage and Ice Factory Pvt Ltd VS UT & Ors Arb Petition 33/2023	Arb P 33/2023	<b>Mr. Inayat-ullah Khanji (Area Marketing Officer)</b>
07	M/S Amrit vegetable and Fruit Co. VS UT of J&K	OWP No. 2102/2017	<b>Mr. Inayat-ullah Khanji (Area Marketing Officer)</b>
08	Ayaz Ahmad Natnoo VS UT of J&K & Ors	O.A No.103/2024	<b>Manzoor Ahmad Mir (Deputy Director Central)</b>
09	Jeewan Nath VS UT of J&K	O.A No. 183/2024	<b>Manzoor Ahmad Mir (Deputy Director Central)</b>

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